

[Translation]

Railways

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KVIC
Misuse of Money**Attachment of Additional Coaches in Narmada Express**

*282 SHRIMATI SUMITRAMAHAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether all the trains commencing from Indore are being run with their full capacity; and

(b) if so, whether there is a proposal to attach additional coaches with the 8233/8234 Narmada Express running between Indore and Bilaspur, at Indore instead of Bhopal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Not presently.

[English]

Purchase of Apple Juice

3050. SHRI B. N. REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have decided to purchase the apple juice produced by the J & K Horticulture Marketing and Processing Corporation and market it through railway outlets; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Zonal Railways have been advised to arrange vending of apple juice produced by J & K Horticulture Marketing and Processing Corporation through departmental outlets and also to permit its sale by catering/vending licences through their establishments.

3051. SHRI SUKHENDU KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the certified societies are utilising the money which they are getting from KVIC as interest free loan for other business purposes; and

(b) if so, the reaction of Government and the steps taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRISRIKANTA JENA): (a) and (b). KVIC disburses funds in the form of loan and grant for implementation of Khadi and Village Industries programmes to State Khadi and Village Industries Boards, registered institutions and cooperatives. Khadi loans are interest free whereas village industries loans carry four per cent interest. Through the system of procuring utilisation certificates from such implementing agencies, the extent of proper utilisation of funds for the intended purpose is ascertained. Wherever the Utilisation Certificates disclose mis-utilisation of the funds steps are taken to recover the the said amount from the concerned institutions.

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Wage Revision of Workmen in M/s. Burn Standard Co. Ltd.

3052. SHRI HARADHAN ROY: Will the Minister of INDUSTRY be pleased to state:

(a) the date on which the last wage agreement was made for the workers of Refractory and Ceramic Group of M/s. Burn Standard Company Ltd.

(b) whether the workers have submit-